

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1713
TO BE ANSWERED ON 15/03/2023

PMGSY STATUS IN KARNATAKA

1713 SHRI NARAYANA KORAGAPPA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that 800 rural roads with total length of 52,400 kms have been sanctioned under PMGSY-III in the State of Karnataka;
- (b) if so, details thereof, district-wise;
- (c) whether it is also a fact that only 100 rural roads and 3600 kms of road length has been completed as of July 2022; and
- (d) reasons for delay and efforts being made to complete roads as early as possible?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) The State of Karnataka has been allocated a target of 5,612.50 km under Pradhan Mantri Gram Sadak Yojana (PMGSY)-III, against which a total of 826 road works of 5,607.85 Km have already been sanctioned to the State under PMGSY-III as on 10th March, 2023. The district-wise details of works sanctioned to the State under PMGSY III are given at Annexure.

(c) & (d) As per the programme guidelines, the tendering and execution of the projects sanctioned under PMGSY is the responsibility of the State Government concerned. As on 31st July, 2022, a total of 791 road works of 5,377 Km were sanctioned to the State under PMGSY-III, against which 308 road works of 3,685 Km were completed. In terms of the programme guidelines, the projects sanctioned under PMGSY-III are to be completed within 12 working months from the date of issue of the Work-Order. Further, where a package comprises more than one roadwork, the total time given for completion of the package shall not exceed 18 calendar months. As informed by the State Government, some of the works have got delayed due to non-availability of labour during COVID-19 lockdown, floods, court-cases, quarry-problem, etc. The projects are being monitored for early completion. The implementation period of PMGSY-III is upto March, 2025.

Annexure

Annexure referred to in part (a) to (b) of Rajya Sabha Unstarred Question No.1713 for 15.03.2023

Road works sanctioned under PMGSY-III in State of Karnataka, district-wise

(Road length in KM)

S.No.	District Name	Details of projects sanctioned	
		No. of roads	Road length
1	Bagalkot	34	208.76
2	Bangalore R	16	105.25
3	Bangalore U	12	108.44
4	Belgaum	52	360.33
5	Bellary	29	214.02
6	Bidar	35	189.06
7	Bijapur	33	238.02
8	Chamarajanagar	17	111.29
9	Chickballapur	17	157.79
10	Chickmagalur	29	223.92
11	Chitradurga	26	168.18
12	Dakshina Kannada	21	172.60
13	Davanagere	19	184.24
14	Dharwad	22	164.51
15	Gadag	21	167.28
16	Gulbarga	38	260.94
17	Hassan	44	226.72
18	Haveri	26	213.83
19	Kodagu	13	83.84
20	Kolar	20	159.66
21	Koppal	19	138.63
22	Mandya	32	189.64
23	Mysore	34	205.61
24	Raichur	24	177.95
25	Ramnagar	22	106.65
26	Shimoga	31	190.03
27	Tumkur	51	300.53
28	Udupi	24	148.50
29	Uttara Kannada	47	300.70
30	Yadgir	18	130.98
		826	5607.85